

Employment generation in aviation sector

1102. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the important steps taken by Government for employment generation in aviation sector;
- (b) the details of all working staff in aviation sector of the country;
- (c) whether a large number of licensed and trained pilots are unemployed due to inadequate employment opportunities, if so, the details thereof and the reasons therefor;
- (d) the total number of pilots and cabin crew employed through recruitment exams held by various airlines during the last two years and the current year; and
- (e) the total number of licences issued during the last two years and the current year?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The foundations for holistic development of the aviation ecosystem have been laid through a comprehensive National Civil Aviation Policy (NCAP) announced on 15 June, 2016. NCAP covers over 22 aspects of aviation for the rapid growth of the sector, ease of business, advance regional connectivity and capture India's largely untapped market of 300 million middle-class citizens through affordable services. Growth in aviation creates a large multiplier effect in terms of investments, tourism and employment generation, especially for unskilled and semi-skilled workers. Further, under Regional Connectivity Scheme (UDAN) of Government of India, unserved airports are being operationalized and the flight operations are being increased at underserved airports across the country. Operationalization of closed/unserved airports and the increase in flights at underserved airports is likely to generate employment potential, both in aviation and non-aviation sector.

(b) As per the last comprehensive skill gap analysis conducted by the Ministry through a reputed management consultancy, the total direct employment in the aviation sector in 2015 was about 1,95,320, comprising of 33,000 at airports, 55,070 in airlines, 71,000 in cargo handling, 1,250 in Maintenance, Repair and Overhaul (MRO) sub-sector and 35,000 in ground handling operations.

(c) Presently, a total of 8327 Pilots are employed by the major Scheduled airline operators. Keeping in view the projected requirements of 1043 aircraft to be inducted by schedule airlines over a period of next eight years and air crew/aircraft utilisation, there is a projected requirement of approx. 12516 pilots in the country by 2025.

(d) No such information is maintained by this Ministry. Every Scheduled and Non-Scheduled airline operator has its own independent system of human resource management, including conduct of recruitment exams.

(e) The details of the total number of flight crew licences issued during the last two years and the current year is given in the Statement.

Statement

Details of the total number of flight crew licences issued during the last two years and current year (Upto 31.01.2019)

Type of Licence	2017	2018	2019 (upto 31.01.2019)
Airline Transport Pilot's Licence	495	593	59
Commercial Pilot's Licence	593	659	57
Private Pilot's Licence	106	109	7

Bidding under RCS

1103. SHRI A. K. SELVARAJ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the third round of bidding under the Regional Connectivity Scheme (RCS) for domestic routes concluded recently and 15 airlines had bid for a total of 111 routes;

(b) if so, the details thereof;

(c) whether it is also a fact that these include a bulk of the 56 routes withdrawn from Air Odisha and Air Deccan because of their inability to launch flights; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) In third round of bidding under the Regional